

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-03-2024

Date : 30.03.2024									
SL No	C.A.No	Date of Applicat ion	Case No.	Name of the Applican t	C.C Type	Jud ge / Cou rt Nam e	C.C Applied For	Dealin g Sectio n	Sea t
1	29445/2 024	30.03.202 4	BLAPL- 2510/20 24	B.N.MAHAP ATRA	C.O.		Order Dtd. 2024-03-27		(Se at No-)
2	29446/2 024	30.03.202 4	BLAPL- 2497/20 24	A.K.BEHER A	C.O.		Order Dtd. 2024-03-27		(Se at No-)
3	29447/2 024	30.03.202 4	BLAPL- 2542/20 24	P.K.DAS	C.O.		Order Dtd. 2024-03-27		(Se at No-)
4	29448/2 024	30.03.202 4	BLAPL- 2493/20 24	S.K.BHANJ DEO	C.O.		Order Dtd. 2024-03-27		(Se at No-)
5	29449/2 024	30.03.202 4	BLAPL- 2541/20 24	P.K.MOHAN TY	C.O.		Order Dtd. 2024-03-27	BAIL-2	(Se at No- 9)
6	29450/2 024	30.03.202 4	BLAPL- 2495/20 24	P.K.DAS	C.O.		Order Dtd. 2024-03-27		(Se at No- 9)
7	29451/2 024	30.03.202 4	BLAPL- 2500/20 24	R.K.MALLI CK	C.O.		Order Dtd. 2024-03-27	BAIL-2	(Se at No- 10)
8	29452/2 024	30.03.202 4	BLAPL- 2502/20 24	R.K.MALLI CK	C.O.		Order Dtd. 2024-03-27		(Se at No- 10)
9	29453/2	30.03.202	BLAPL-	R.K.MALLI	C.O.		Order Dtd.		(Se

	024	4	2505/2024	CK			2024-03-27		at No-10)
10	29454/2024	30.03.2024	BLAPL-2530/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No-10)
11	29455/2024	30.03.2024	BLAPL-2532/2024	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No-10)
12	29471/2024	30.03.2024	WP (C) - 7173/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No-23)
13	29473/2024	30.03.2024	WP (C) - 7172/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28 Judgement Dtd. 2024-03-28,	WRIT BRANCH -5	(Se at No-23)
14	29474/2024	30.03.2024	WP (C) - 7197/2024	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No-23)
15	29476/2024	30.03.2024	WP (C) - 7195/2024	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No-23)
16	29478/2024	30.03.2024	WP (C) - 7191/2024	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No-23)
17	29479/2024	30.03.2024	WP (C) - 7180/2024	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No-23)
18	29481/2024	30.03.2024	WP (C) - 7167/2024	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No-23)
19	29482/2024	30.03.2024	WP (C) - 7158/2024	S K SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No-23)

						OLD			
20	29484/2 024	30.03.202 4	WP (C) - 8427/20 21	S K SATAPATHY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-22	WRIT BRANCH -6	(Se at No- 26)
21	29486/2 024	30.03.202 4	WP (C) - 5727/20 24	PRASANJIT BEHERA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -4	(Se at No- 17)
22	29487/2 024	30.03.202 4	WP (C) - 6863/20 24	D K MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -2	(Se at No- 7)
23	29489/2 024	30.03.202 4	WP (C) - 6692/20 24	SATYAPRIY A SAMANTA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -8	(Se at No- 40)
24	29490/2 024	30.03.202 4	WP (C) - 6558/20 24	RAMA KRISHNA BISOI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -7	(Se at No- 48)
25	29492/2 024	30.03.202 4	WP (C) - 6566/20 24	LAXMIDHAR SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -7	(Se at No- 48)
26	29494/2 024	30.03.202 4	WP (C) - 6629/20 24	RAMA KRISHNA BISOI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-21	WRIT BRANCH -8	(Se at No- 40)
27	29500/2 024	30.03.202 4	BLAPL- 2487/20 24	R K BARIK	C.O.	COU RT NO. 2 OLD			(Se at No- 40)
28	29501/2 024	30.03.202 4	BLAPL- 2465/20 24	R K BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	BAIL-1	(Se at No- 1)
29	29502/2 024	30.03.202 4	BLAPL- 2545/20 24	R K BARIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No- 1)
30	29504/2	30.03.202	BLAPL-	A K	C.O.	COU	Order Dtd.	BAIL-2	(Se

	024	4	2549/2024	MOHANTY		RT NO. 2 OLD	2024-03-27		at No-9)
31	29505/2024	30.03.2024	BLAPL-2550/2024	U C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	BAIL-2	(Se at No-8)
32	29506/2024	30.03.2024	BLAPL-2559/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No-8)
33	29507/2024	30.03.2024	BLAPL-2560/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No-8)
34	29508/2024	30.03.2024	BLAPL-2564/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No-8)
35	29509/2024	30.03.2024	BLAPL-2565/2024	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No-8)
36	29510/2024	30.03.2024	CRLA-1005/2022	M K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-27	CRIMINAL APPEAL	(Se at No-7)
37	29511/2024	30.03.2024	BLAPL-12167/2023	SAMIR BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-03-28	BAIL-1	(Se at No-3)
38	29512/2024	30.03.2024	STREV-54/2011	P K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-20	CIVIL REVISION	(Se at No-3)
39	29513/2024	30.03.2024	WP (C) - 23457/2023	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
40	29514/2024	30.03.2024	WP (C) - 2122/2024	BADRINARAYAN PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH-	(Se at No-117)

								3)	
41	29515/2 024	30.03.202 4	WP (C) - 26025/2 023	P K MALLICK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 104)
42	29516/2 024	30.03.202 4	WP (C) - 23454/2 023	P K MALLICK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-27	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102)
43	29517/2 024	30.03.202 4	WP (C) - 7054/20 24	S K BISWAL	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102)
44	29518/2 024	30.03.202 4	WP (C) - 1787/20 24	K N SAHOO	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 113)
45	29519/2 024	30.03.202 4	WP (C) - 1787/20 24	R K BEHERA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 113)
46	29520/2 024	30.03.202 4	WP (C) - 7395/20 24	K C SWAIN	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105)
47	29521/2 024	30.03.202 4	WP (C) - 7432/20 24	TAPAN KU. NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 106)
48	29522/2 024	30.03.202 4	WP (C) - 7428/20 24	MITHUN DAS	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 106)
49	29523/2 024	30.03.202 4	WP (C) - 7330/20 24	A MOHANTY	C.O.	COU RT NO. 3	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION	(Se at No- 105

						OLD		BENCH-1))
50	29524/2024	30.03.2024	WP (C) - 7323/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
51	29525/2024	30.03.2024	WP (C) - 7325/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
52	29526/2024	30.03.2024	WP (C) - 7328/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
53	29527/2024	30.03.2024	WP (C) - 34073/2022	P K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
54	29529/2024	30.03.2024	WP (C) - 17023/2023	T BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
55	29530/2024	30.03.2024	WP (C) - 19158/2023	T BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
56	29531/2024	30.03.2024	WP (C) - 9257/2023	D D MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-119)
57	29532/2024	30.03.2024	WP (C) - 41998/2023	R CH ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
58	29534/2024	30.03.2024	WP (C) - 7092/2024	P K MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS	(Se at No-

						1		ION BENCH- 1)	102)
59	29535/2 024	30.03.202 4	WP (C) - 7057/20 24	S K BISWAL	C.O.	COU RT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102)
60	29536/2 024	30.03.202 4	WP (C) - 2758/20 24	A K BEHERA	C.O.	COU RT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101)
61	29537/2 024	30.03.202 4	WP (C) - 6916/20 24	RAMESH CHANDRA SWAIN	C.O.	COU RT NO. 1	Order Dtd. 2024-03-27	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101)
62	29538/2 024	30.03.202 4	WP (C) - 7331/20 24	BIJAYA KUMAR BEHERA 1	C.O.	COU RT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105)
63	29540/2 024	30.03.202 4	WP (C) - 7344/20 24	BIJAYA KUMAR BEHERA 1	C.O.	COU RT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105)
64	29541/2 024	30.03.202 4	WP (C) - 7329/20 24	TAPAN KU. NAYAK	C.O.	COU RT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105)
65	29543/2 024	30.03.202 4	WP (C) - 7166/20 24	JATINDRA ROUT	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 103)
66	29545/2 024	30.03.202 4	WP (C) - 15687/2 018	SATYAPRIY A SAMANTA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -3	(Se at No- 14)
67	29546/2 024	30.03.202 4	WP (C) - 5419/20 19	P K SWAIN	C.O.	COU RT NO.	Order Dtd. 2024-03-28	WRIT BRANCH -2	(Se at No-

						3 OLD			34)
68	29547/2 024	30.03.202 4	WP (C) - 2251/20 23	K SAHOO	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-22	WRIT BRANCH -2	(Se at No- 34)
69	29548/2 024	30.03.202 4	WP (C) - 36405/2 023	BADRINARA YAN PANDA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -2	(Se at No- 8)
70	29550/2 024	30.03.202 4	WP (C) - 26667/2 023	NIRANJAN ROUT	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-22	WRIT BRANCH -7	(Se at No- 15)
71	29551/2 024	30.03.202 4	WP (C) - 20310/2 023	M R BARIK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -1	(Se at No- 31)
72	29552/2 024	30.03.202 4	WP (C) - 20410/2 011	N K ROUT	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -5	(Se at No- 47)
73	29554/2 024	30.03.202 4	WP (C) - 20410/2 011	S BISWAL	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -5	(Se at No- 47)
74	29555/2 024	30.03.202 4	WP (C) - 42384/2 023	P K SWAIN	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -3	(Se at No- 13)
75	29556/2 024	30.03.202 4	BLAPL- 11210/2 023	B DAS	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-27	BAIL-2	(Se at No- 7)
76	29558/2 024	30.03.202 4	BLAPL- 11209/2 023	B DAS	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03-27	BAIL-2	(Se at No- 7)
77	29559/2 024	30.03.202 4	CRLREV- 587/202 3	P K MOHANTY	C.O.	COU RT NO. 23	Order Dtd. 2024-03-28	CRIMIN AL REVISI ON	(Se at No- 5)
78	29560/2	30.03.202	WP (C) -	N PRADHAN	C.O.	COU	Order Dtd.	WRIT	(Se

	024	4	6916/2024			RT NO. 23	2024-03-27	BRANCH (DIVISION BENCH-1)	at No-101)
79	29562/2024	30.03.2024	BLAPL-1632/2024	B B ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	BAIL-1	(Seat No-4)
80	29563/2024	30.03.2024	WP (C) - 42384/2023	NIRANJAN MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANCH -3	(Seat No-13)
81	29564/2024	30.03.2024	WP (C) - 4512/2016	B K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-03-15	WRIT BRANCH -1	(Seat No-3)
82	29565/2024	30.03.2024	WP (C) - 4512/2016	KANTHAMAN I SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-15	WRIT BRANCH -1	(Seat No-3)
83	29566/2024	30.03.2024	BLAPL-2582/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-27		(Seat No-3)
84	29567/2024	30.03.2024	BLAPL-2581/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-27		(Seat No-3)
85	29568/2024	30.03.2024	WP (C) - 6693/2023	J D MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-03-13	WRIT BRANCH -1	(Seat No-2)
86	29569/2024	30.03.2024	CRLREV-575/2022	T K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	CRIMINAL REVISION	(Seat No-1)
87	29570/2024	30.03.2024	ABLAPL-2629/2024	D SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Seat No-1)
88	29571/2024	30.03.2024	ABLAPL-2421/2024	S S PATTANAİK	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	BAIL-1	(Seat No-3)
89	29572/2024	30.03.2024	ABLAPL-2651/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Seat No-3)
90	29573/2024	30.03.2024	ABLAPL-2615/2024	N.C.SINHA	C.O.	COURT	Order Dtd. 2024-03-27		(Seat at

			24			NO. 11			No-3)
91	29574/2 024	30.03.202 4	ABLAPL- 2614/20 24	S.MAHARAN A	C.O.	COU RT NO. 11	Order Dtd. 2024-03-27		(Se at No- 3)
92	29575/2 024	30.03.202 4	ABLAPL- 2606/20 24	S.SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27	BAIL-1	(Se at No- 2)
93	29576/2 024	30.03.202 4	ABLAPL- 2610/20 24	B.DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27	BAIL-1	(Se at No- 2)
94	29577/2 024	30.03.202 4	BLAPL- 2668/20 24	M.D.BISWA L	C.O.	COU RT NO. 2	Order Dtd. 2024-03-28		(Se at No- 2)
95	29578/2 024	30.03.202 4	ABLAPL- 2631/20 24	S.R.PANI	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27		(Se at No- 2)
96	29580/2 024	30.03.202 4	ABLAPL- 2629/20 24	B.SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27		(Se at No- 2)
97	29582/2 024	30.03.202 4	ABLAPL- 2625/20 24	H.K.MALLI CK	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27		(Se at No- 2)
98	29583/2 024	30.03.202 4	ABLAPL- 2621/20 24	P.K.MOHAN TY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Se at No- 7)
99	29584/2 024	30.03.202 4	ABLAPL- 2619/20 24	B.TRIPATH Y	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27		(Se at No- 7)
10 0	29585/2 024	30.03.202 4	ABLAPL- 2634/20 24	P.K.MOHAN TY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27		(Se at No- 7)
10 1	29586/2 024	30.03.202 4	ABLAPL- 2656/20 24	N.MALLICK	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Se at No- 9)
10 2	29587/2 024	30.03.202 4	ABLAPL- 2654/20 24	B.N.SATAP ATHY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-27		(Se at No- 9)
10	29588/2	30.03.202	ABLAPL-	P.K.MOHAN	C.O.	COU	Order Dtd.		(Se

3	024	4	2646/2024	TY		RT NO. 2	2024-03-27		at No-9)
104	29589/2024	30.03.2024	ABLAPL-2620/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Se at No-7)
105	29590/2024	30.03.2024	ABLAPL-2643/2024	S. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-7)
106	29591/2024	30.03.2024	ABLAPL-2622/2024	K. C. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Se at No-7)
107	29592/2024	30.03.2024	ABLAPL-2624/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-7)
108	29593/2024	30.03.2024	ABLAPL-2636/2024	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-7)
109	29594/2024	30.03.2024	ABLAPL-2628/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-7)
110	29595/2024	30.03.2024	ABLAPL-2639/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-7)
111	29596/2024	30.03.2024	ABLAPL-2632/2024	R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-7)
112	29597/2024	30.03.2024	ABLAPL-2645/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-7)
113	29598/2024	30.03.2024	ABLAPL-2647/2024	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-7)
114	29599/2024	30.03.2024	ABLAPL-2612/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-1	(Se at No-2)
115	29600/2024	30.03.2024	ABLAPL-2652/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-2)

116	29601/2024	30.03.2024	ABLAPL-2616/2024	R. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Seat No-2)
117	29602/2024	30.03.2024	ABLAPL-2618/2024	RASHMI PRAVA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Seat No-2)
118	29603/2024	30.03.2024	ABLAPL-2133/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Seat No-11)
119	29604/2024	30.03.2024	BLAPL-2606/2024	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Seat No-11)
120	29605/2024	30.03.2024	ABLAPL-2641/2024	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Seat No-11)
121	29606/2024	30.03.2024	ABLAPL-1840/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No-11)
122	29607/2024	30.03.2024	ABLAPL-1688/2024	R. K. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Seat No-12)
123	29608/2024	30.03.2024	ABLAPL-1389/2024	P. N. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Seat No-12)
124	29609/2024	30.03.2024	MATA-122/2023	R.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	FIRST APPEAL	(Seat No-4)
125	29610/2024	30.03.2024	ABLAPL-1906/2024	R. R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-1	(Seat No-4)
126	29611/2024	30.03.2024	ABLAPL-2648/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-1	(Seat No-2)
127	29612/2024	30.03.2024	ABLAPL-1596/2024	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Seat No-2)
128	29613/2024	30.03.2024	ABLAPL-2604/2024	P. K. DASH	C.O.	COURT NO.	Order Dtd. 2024-03-27		(Seat No-

						2			2)
129	29615/2024	30.03.2024	ABLAPL-2386/2024	S. C. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-1	(Se at No-1)
130	29616/2024	30.03.2024	BLAPL-9821/2023	P.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Se at No-8)
131	29617/2024	30.03.2024	BLAPL-11291/2023	A.PAUAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Se at No-7)
132	29618/2024	30.03.2024	BLAPL-11219/2023	A.S.PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Se at No-7)
133	29619/2024	30.03.2024	BLAPL-12766/2023	P.K.PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-2	(Se at No-10)
134	29620/2024	30.03.2024	BLAPL-10887/2023	G.DAS	C.O.	COURT NO. 8	Order Dtd. 2024-03-28	BAIL-2	(Se at No-10)
135	29621/2024	30.03.2024	BLAPL-12250/2023	H.K.PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-03-28	BAIL-2	(Se at No-8)
136	29622/2024	30.03.2024	BLAPL-12972/2023	D.SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-03-28	BAIL-1	(Se at No-5)
137	29623/2024	30.03.2024	BLAPL-13756/2023	G.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-28	BAIL-1	(Se at No-1)
138	29624/2024	30.03.2024	BLAPL-13086/2023	K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-03-28	BAIL-2	(Se at No-11)
139	29625/2024	30.03.2024	ABLAPL-13396/2023	S.C.MEKAP	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	BAIL-2	(Se at No-10)
140	29626/2024	30.03.2024	ABLAPL-13508/2023	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	BAIL-2	(Se at No-11)
141	29627/2024	30.03.2024	ABLAPL-11578/2	B.SINGH	C.O.	COURT	Order Dtd. 2024-03-28	BAIL-1	(Se at

			023			NO. 11			No-1)
14 2	29628/2 024	30.03.202 4	TRP (C) - 41/2024	P.K.SWAIN	C.O.	COU RT NO. 11	Order Dtd. 2024-03-28	M.J.C.	(Se at No- 6)
14 3	29629/2 024	30.03.202 4	TRP (C) - 41/2024	P.K.SWAIN	C.O.	COU RT NO. 11	Order Dtd. 2024-03-28	M.J.C.	(Se at No- 6)
14 4	29630/2 024	30.03.202 4	TRP (C) - 41/2024	J.P.KAR	C.O.	COU RT NO. 11	Order Dtd. 2024-03-28	M.J.C.	(Se at No- 6)
14 5	29631/2 024	30.03.202 4	TRP (C) - 61/2024	S.MAHARAN A	C.O.	COU RT NO. 11	Order Dtd. 2024-03-28	M.J.C.	(Se at No- 6)
14 6	29632/2 024	30.03.202 4	WP (C) - 2934/20 24	B.BEHERA	C.O.	COU RT NO. 11	Order Dtd. 2024-03-27	WRIT BRANCH -5	(Se at No- 21)
14 7	29633/2 024	30.03.202 4	WP (C) - 35211/2 023	S.K.SINGH	C.O.	COU RT NO. 11	Order Dtd. 2024-03-27	WRIT BRANCH -5	(Se at No- 23)
14 8	29634/2 024	30.03.202 4	WP (C) - 12532/2 007	B.K.MAHAR ANA	C.O.	COU RT NO. 11	Judgement Dtd. 2024-03-19	WRIT BRANCH -7	(Se at No- 48)
14 9	29635/2 024	30.03.202 4	BLAPL- 12353/2 022	B.SINGH	C.O.	COU RT NO. 11	Order Dtd. 2024-03-27	BAIL-2	(Se at No- 8)
15 0	29636/2 024	30.03.202 4	BLAPL- 12353/2 022	B.SINGH	C.O.	COU RT NO. 11	Order Dtd. 2024-03-27	BAIL-2	(Se at No- 8)
15 1	29637/2 024	30.03.202 4	ABLAPL- 2601/20 24	SNEHASISH BEHERA	C.O.	COU RT NO. 11	Order Dtd. 2024-03-28	BAIL-2	(Se at No- 7)
15 2	29638/2 024	30.03.202 4	ABLAPL- 2693/20 24	H. K. PATRA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-28		(Se at No- 7)
15 3	29639/2 024	30.03.202 4	ABLAPL- 2660/20 24	BALARAM SINGH	C.O.	COU RT NO. 2	Order Dtd. 2024-03-28		(Se at No- 7)
15	29640/2	30.03.202	ABLAPL-	BALARAM	C.O.	COU	Order Dtd.	BAIL-2	(Se

4	024	4	2696/2024	SINGH		RT NO. 2	2024-03-28		at No-9)
155	29641/2024	30.03.2024	ABLAPL-2691/2024	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-26	BAIL-2	(Se at No-9)
156	29642/2024	30.03.2024	ABLAPL-2699/2024	D SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-9)
157	29643/2024	30.03.2024	ABLAPL-2689/2024	S. K. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-1	(Se at No-4)
158	29644/2024	30.03.2024	ABLAPL-2685/2024	P. R. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-4)
159	29645/2024	30.03.2024	ABLAPL-2684/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-2	(Se at No-12)
160	29646/2024	30.03.2024	ABLAPL-2674/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-12)
161	29647/2024	30.03.2024	ABLAPL-2675/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-12)
162	29648/2024	30.03.2024	ABLAPL-2518/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-1	(Se at No-4)
163	29649/2024	30.03.2024	ABLAPL-2665/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-2	(Se at No-12)
164	29650/2024	30.03.2024	ABLAPL-2682/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-2	(Se at No-12)
165	29651/2024	30.03.2024	ABLAPL-2683/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-12)
166	29652/2024	30.03.2024	ABLAPL-2677/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-2	(Se at No-12)

167	29653/2024	30.03.2024	ABLAPL-2446/2024	P K MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-12)
168	29655/2024	30.03.2024	ABLAPL-1704/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Seat No-12)
169	29657/2024	30.03.2024	ABLAPL-1706/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Seat No-12)
170	29658/2024	30.03.2024	ABLAPL-2697/2024	S. R. PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-2	(Seat No-11)
171	29660/2024	30.03.2024	ABLAPL-2338/2024	G. R. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Seat No-11)
172	29662/2024	30.03.2024	ABLAPL-2688/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-2	(Seat No-7)
173	29664/2024	30.03.2024	ABLAPL-2698/2024	CR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-2	(Seat No-9)
174	29665/2024	30.03.2024	ABLAPL-444/2024	S BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Seat No-9)
175	29666/2024	30.03.2024	ABLAPL-2694/2024	A PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Seat No-9)
176	29667/2024	30.03.2024	ABLAPL-2669/2024	S.K.PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Seat No-9)
177	29668/2024	30.03.2024	ABLAPL-2666/2024	B.N.SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Seat No-9)
178	29669/2024	30.03.2024	ABLAPL-2692/2024	B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Seat No-9)
179	29671/2024	30.03.2024	ABLAPL-2663/2024	S.K.PAL	C.O.	COURT NO.	Order Dtd. 2024-03-28		(Seat No-

						2			9)
180	29673/2024	30.03.2024	ABLAPL-2690/2024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-9)
181	29675/2024	30.03.2024	ABLAPL-2661/2024	P.K.DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-9)
182	29677/2024	30.03.2024	ABLAPL-2686/2024	D SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-9)
183	29679/2024	30.03.2024	ABLAPL-2174/2024	N	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-9)
184	29681/2024	30.03.2024	ABLAPL-1987/2024	D.SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-1	(Se at No-5)
185	29683/2024	30.03.2024	ABLAPL-1763/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-1	(Se at No-2)
186	29685/2024	30.03.2024	ABLAPL-2681/2024	A BHOI	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-2)
187	29686/2024	30.03.2024	ABLAPL-2678/2024	S.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-2)
188	29688/2024	30.03.2024	ABLAPL-2680/2024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-28		(Se at No-2)
189	29691/2024	30.03.2024	WP(C) - 7206/2024	J. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	WRIT BRANCH -6	(Se at No-16)
190	29692/2024	30.03.2024	ABLAPL-8023/2023	P N PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	BAIL-2	(Se at No-12)
191	29693/2024	30.03.2024	CMAPL-520/2023	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	M.J.C.	(Se at No-4)

19 2	29694/2 024	30.03.202 4	CMAPL- 520/202 3	BISWAJIT DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	M.J.C.	(Se at No- 4)
19 3	29695/2 024	30.03.202 4	WP (C) - 7034/20 24	N.K.ROUT	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -4	(Se at No- 19)
19 4	29696/2 024	30.03.202 4	CONTC- 2023/20 24	G K NANDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28		(Se at No- 19)
19 5	29697/2 024	30.03.202 4	CONTC- 2128/20 24	SUMANTA DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28		(Se at No- 19)
19 6	29698/2 024	30.03.202 4	WP (C) - 7253/20 24	G.C.JENA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -6	(Se at No- 16)
19 7	29699/2 024	30.03.202 4	WP (C) - 7192/20 24	MANAS PATI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No- 23)
19 8	29700/2 024	30.03.202 4	WP (C) - 7214/20 24	GYANA RANJAN PATRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -6	(Se at No- 16)
19 9	29701/2 024	30.03.202 4	WP (C) - 7326/20 24	R.K.MOHAB HOI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -7	(Se at No- 15)
20 0	29702/2 024	30.03.202 4	WP (C) - 7028/20 24	N K ROUT	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -4	(Se at No- 19)
20 1	29703/2 024	30.03.202 4	WP (C) - 7104/20 24	L.PANDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -5	(Se at No- 23)
20 2	29704/2 024	30.03.202 4	WP (C) - 7430/20	JYOTI PRAKASH	C.O.	COU RT	Order Dtd. 2024-03-28	WRIT BRANCH	(Se at

			24	KAR		NO. 2 OLD		-8	No- 41)
20 3	29705/2 024	30.03.202 4	WP (C) - 7290/20 24	ASHOK KUMAR SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -6	(Se at No- 16)
20 4	29706/2 024	30.03.202 4	WP (C) - 7100/20 24	P.K.MOHAN TY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -4	(Se at No- 19)
20 5	29707/2 024	30.03.202 4	WP (C) - 6757/20 24	B.DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -1	(Se at No- 3)
20 6	29708/2 024	30.03.202 4	WP (C) - 7188/20 24	DEBARANJA N RAY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No- 23)
20 7	29709/2 024	30.03.202 4	WP (C) - 6867/20 24	RABINDRA KUMAR PATNAIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -2	(Se at No- 7)
20 8	29710/2 024	30.03.202 4	WP (C) - 7041/20 24	M.BEHERA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -4	(Se at No- 19)
20 9	29711/2 024	30.03.202 4	WP (C) - 6861/20 24	RABINDRA KUMAR PATNAIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -2	(Se at No- 7)
21 0	29712/2 024	30.03.202 4	WP (C) - 7138/20 24	S.MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No- 23)
21 1	29713/2 024	30.03.202 4	WP (C) - 6817/20 24	P L MISHRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -2	(Se at No- 7)
21 2	29714/2 024	30.03.202 4	WP (C) - 7183/20 24	P.K.DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No- 23)

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21 3	29715/2 024	30.03.202 4	WP (C) - 7003/20 24	M M NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -4	(Se at No- 19)
21 4	29716/2 024	30.03.202 4	WP (C) - 7005/20 24	N PRADHAN	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -4	(Se at No- 19)
21 5	29717/2 024	30.03.202 4	WP (C) - 7189/20 24	A.K.PARID A	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -5	(Se at No- 23)
21 6	29718/2 024	30.03.202 4	WP (C) - 6738/20 24	SAROJ KU. PARIDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -1	(Se at No- 3)
21 7	29719/2 024	30.03.202 4	WP (C) - 6808/20 24	S.K.PARID A	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -2	(Se at No- 7)
21 8	29720/2 024	30.03.202 4	WP (C) - 6752/20 24	SAROJ KU. PARIDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANCH -1	(Se at No- 3)
21 9	29721/2 024	30.03.202 4	WP (C) - 7212/20 24	G.R.PATRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH -6	(Se at No- 16)
22 0	29722/2 024	30.03.202 4	ABLAPL- 8702/20 23	JYOTI PRAKASH KAR	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-28	BAIL-2	(Se at No- 9)
22 1	29723/2 024	30.03.202 4	BLAPL- 2459/20 24	AMLAN SHAKTI PAUL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No- 9)
22 2	29724/2 024	30.03.202 4	BLAPL- 2464/20 24	JYOTISH RANJAN DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No- 9)
22	29725/2	30.03.202	BLAPL-	A MOHANTY	C.O.	COU	Order Dtd.		(Se

3	024	4	2447/2024			RT NO. 2 OLD	2024-03-27		at No-9)
224	29726/2024	30.03.2024	BLAPL-2657/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28		(Se at No-9)
225	29727/2024	30.03.2024	BLAPL-2669/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28		(Se at No-9)
226	29728/2024	30.03.2024	BLAPL-2677/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28		(Se at No-9)
227	29729/2024	30.03.2024	BLAPL-2685/2024	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28		(Se at No-9)
228	29730/2024	30.03.2024	ABLAPL-2670/2024	B S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	BAIL-2	(Se at No-9)
229	29441/2024	30.03.2024	BLAPL-11210/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2024-03-27	BAIL-2	(Se at No-7)
230	29442/2024	30.03.2024	BLAPL-11209/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2024-03-27	BAIL-2	(Se at No-7)
231	29443/2024	30.03.2024	BLAPL-2679/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-03-28		(Se at No-7)
232	29444/2024	30.03.2024	BLAPL-2310/2024	ANIL SHARMA	GENERAL		Order Dtd. 2024-03-22		(Se at No-7)
233	29495/2024	30.03.2024	BLAPL-1856/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-03-27		(Se at No-7)
234	29528/2024	30.03.2024	CONTC-28/2019	SANKAR PRASAD PADHI	GENERAL		Entire Brief	CONTEMPT	(Se at No-

									4)
235	29533/2024	30.03.2024	CONTC-1608/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-03-15	CONTEMP	(Se at No-1)
236	29539/2024	30.03.2024	WP (C) - 8201/2014	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures		(Se at No-1)
237	29542/2024	30.03.2024	MATA-16/2003	SIDDHARTH PRASAD MISHRA	GENERAL		Entire Order		(Se at No-1)
238	29544/2024	30.03.2024	CONTC-1922/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-03-28		(Se at No-1)
239	29549/2024	30.03.2024	WP (C) - 8829/2012	SUBASH CH.NAYAK	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH -1	(Se at No-3)
240	29553/2024	30.03.2024	WP (C) - 20144/2022	SUSHREE SANGEETA PANDA	GENERAL		Order Dtd. 2023-05-09	WRIT BRANCH -3	(Se at No-13)
241	29557/2024	30.03.2024	CRLMC-2756/2021	SUSHREE SANGEETA PANDA	GENERAL		Entire Document	CRIMINAL MISC	(Se at No-6)
242	29561/2024	30.03.2024	MATA-16/2003	SIDDHARTH PRASAD MISHRA	GENERAL		Entire Document		(Se at No-6)
243	29579/2024	30.03.2024	CMP-113/2024	BISHNU CHARAN DALAI	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH -7	(Se at No-15)
244	29581/2024	30.03.2024	WA-45/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-7)
245	29654/2024	30.03.2024	LAA-71/2011	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2024-03-13	FIRST APPEAL	(Se at No-7)
246	29656/2024	30.03.2024	RSA-349/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2024-03-13		(Se at No-7)
247	29659/2024	30.03.2024	LAA-39/2010	SANJAY KU.	GENERAL		Order Dtd. 2024-03-11	FIRST APPEAL	(Se at

				BEHERA					No-7)
248	29661/2024	30.03.2024	WA-643/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-1)
249	29663/2024	30.03.2024	WA-80/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-7)
250	29731/2024	30.03.2024	ABLAPL-2594/2024	HAREKRUSH NA DASH	GENERAL		Order Dtd. 2024-03-28		(Se at No-7)
251	29456/2024	30.03.2024	ARBA-14/2017	IRCON INTERNATIONAL LTD.	GENERAL		Order Dtd. 2024-03-11	M.J.C.	(Se at No-1)
252	29457/2024	30.03.2024	CONTC-7908/2023	S K DASH	GENERAL		Order Dtd. 2024-03-15	CONTEMPT	(Se at No-3)
253	29458/2024	30.03.2024	CRLMC-2486/2023	S K DASH	GENERAL		Order Dtd. 2024-03-14	CRIMINAL MISC	(Se at No-2)
254	29459/2024	30.03.2024	CONTC-1302/2024	A K ACHARYA	GENERAL		Order Dtd. 2024-03-15		(Se at No-2)
255	29460/2024	30.03.2024	WP(C)-4059/2024	K N SAHOO	GENERAL		Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
256	29461/2024	30.03.2024	WP(C)-4217/2024	K N SAHOO	GENERAL		Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
257	29462/2024	30.03.2024	RSA-455/2015	K N SAHOO	GENERAL		Entire Order	SECOND APPEAL	(Se at No-1)
258	29463/2024	30.03.2024	WP(C)-16144/2021	P K BEHERA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -6	(Se at No-26)
259	29464/2024	30.03.2024	WP(C)-	P K PANI	GENERAL		Order Dtd.	WRIT	(Se

9	024	4	14633/2022		AL		2024-01-18	BRANCH-2	at No-8)
260	29465/2024	30.03.2024	WP (C) - 649/2015	SB UDGATA	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-3	(Se at No-14)
261	29466/2024	30.03.2024	WP (C) - 31187/2023	B S SWAIN	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH-7	(Se at No-48)
262	29467/2024	30.03.2024	WP (C) - 31189/2023	B S SWAIN	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH-7	(Se at No-48)
263	29468/2024	30.03.2024	MACA-838/2023	N K ROUT	GENERAL		Order Dtd. 2024-03-17	MISC. APPEAL SEC.	(Se at No-7)
264	29469/2024	30.03.2024	WP (C) - 7133/2024	J SAHOO	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-5	(Se at No-23)
265	29470/2024	30.03.2024	WP (C) - 14646/2006	N K ROUT	GENERAL		Order Dtd. 2024-02-20 Petition, Anne xure,	WRIT BRANCH-5	(Se at No-20)
266	29472/2024	30.03.2024	MACA-360/2022	N K ROUT	GENERAL		Order Dtd. 2024-03-17	MISC. APPEAL SEC.	(Se at No-4)
267	29475/2024	30.03.2024	WP (C) - 296/2024	N K ROUT	GENERAL			WRIT BRANCH-1	(Se at No-49)
268	29477/2024	30.03.2024	MACA-805/2023	N K ROUT	GENERAL		Order Dtd. 2024-03-17	MISC. APPEAL SEC.	(Se at No-7)
269	29480/2024	30.03.2024	MACA-488/2022	N K ROUT	GENERAL		Order Dtd. 2024-03-17	MISC. APPEAL SEC.	(Se at No-7)
270	29483/2024	30.03.2024	WP (C) - 6310/2024	B N SADANGI	GENERAL		Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
271	29485/2024	30.03.2024	ABLAPL-3976/20	R K DEHURI	GENERAL		Order Dtd. 2021-06-22	CRIMINAL	(Se at

			19					MISC	No-14)
27 2	29488/2 024	30.03.202 4	CMP- 207/202 4	H B MANGARAJ	GENER AL		Order Dtd. 2024-03-20	WRIT BRANCH -8	(Se at No- 39)
27 3	29491/2 024	30.03.202 4	ABLAPL- 601/202 0	A K BISWAL	GENER AL		Order Dtd. 2022-01- 11Petition,Anne xure,	BAIL-1	(Se at No- 1)
27 4	29493/2 024	30.03.202 4	WP (C) - 21707/2 016	P K JENA	GENER AL		Order Dtd. 2020-01-06	WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 106)
27 5	29496/2 024	30.03.202 4	TRP (C) - 123/202 3	P K PANI	GENER AL		Order Dtd. 2023-07-10	M.J.C.	(Se at No- 6)
27 6	29497/2 024	30.03.202 4	WP (C) - 2948/20 17	S K DASH	GENER AL		Order Dtd. 2024-03-14	WRIT BRANCH -4	(Se at No- 38)
27 7	29498/2 024	30.03.202 4	OJC- 1033/19 80	L DAS	GENER AL		Judgement Dtd. 1992-09-11		(Se at No- 38)
27 8	29499/2 024	30.03.202 4	OJC- 1033/19 80	L DAS	GENER AL		Judgement Dtd. 1992-09-11		(Se at No- 38)
27 9	29503/2 024	30.03.202 4	WPC (OAC) - 2632/20 08	KARUNAKAR GOHIR	GENER AL		Order Dtd. 2023-04-05	OA Branch	(Se at No- 1)
28 0	29614/2 024	30.03.202 4	WP (C) - 4465/20 19	SUVENDU BARIK	GENER AL		Order Dtd. 2019-02-27		(Se at No- 1)
28 1	29670/2 024	30.03.202 4	WP (C) - 5221/20 24	S K BEHERA	GENER AL		Order Dtd. 2024-03-05	WRIT BRANCH -7	(Se at No- 44)
28 2	29672/2 024	30.03.202 4	WP (C) - 5241/20 24	S K BEHERA	GENER AL		Order Dtd. 2024-03-05	WRIT BRANCH -7	(Se at No- 44)
28 3	29674/2 024	30.03.202 4	WP (C) - 5242/20 24	S K BEHERA	GENER AL		Order Dtd. 2024-03-05	WRIT BRANCH -7	(Se at No- 44)

284	29676/2024	30.03.2024	WP (C) - 5155/2024	S K BEHERA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH -6	(Se at No-36)
285	29678/2024	30.03.2024	WP (C) - 6156/2024	J R BEHERA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
286	29680/2024	30.03.2024	WP (C) - 5971/2018	J R BEHERA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
287	29682/2024	30.03.2024	WP (C) - 5159/2024	S K BEHERA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH -6	(Se at No-36)
288	29684/2024	30.03.2024	WP (C) - 12140/2023	S BISWAL	GENERAL		Order Dtd. 9999-12-31Petition, Anne xure,	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
289	29687/2024	30.03.2024	WP (C) - 6375/2023	S K BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
290	29689/2024	30.03.2024	WP (C) - 6375/2023	S K BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
291	29690/2024	30.03.2024	MATA-346/2023	S BISWAL	GENERAL		Order Dtd. 2024-02-21	FIRST APPEAL	(Se at No-4)

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